

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES
LOK SABHA
UNSTARRED QUESTION NO. 4436
TO BE ANSWERED ON 08TH JANUARY, 2019

MEASURES FOR DAIRY FARMERS

4436. SHRI KUNDARIYA MOHAN BHAI
KALYANJI BHAI:
DR. SUNIL BALIRAM GAIKWAD:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has taken note of the distress being faced by dairy farmers in the country and if so, the details of the measures proposed to provide assistance to the dairy farmers;
- (b) whether the Government is considering to provide loans at low rate of interest to dairy farmers of the country and if so, the details thereof;
- (c) whether the Government has received several proposals from various States including Gujarat for expanding the dairy programmes;
- (d) if so, the response of the Government thereto; and
- (e) the other steps taken by the Government to boost the production of dairy products in the country?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SHRIMATI KRISHNA RAJ)

- (a) Central Government does not control milk prices across the country. The procurement and sale price of milk are decided by the concerned State Governments in consultation with State Cooperative Milk Federations based on the input cost. The measures taken by the Department of Animal Husbandry, Dairying and Fisheries to provide assistance to the dairy farmers are as under:
 - i) Increased the import duty of Whey Powder from 30% to 40% vide notification dated 27.03.2018.
 - ii) D/o Commerce vide notification dated 27.09.2018 has allowed 20% export incentive under Merchandise Export from India Scheme (MEIS) for dairy product export made between 27.09.2018 and 12.01.2019.

- iii) Advisory to all the States to include supply of milk/milk products of Cooperatives through Mid-day Meal Scheme, Anganwadis under Integrated Child Development Scheme (ICDS), Health schemes, Tribal Hostels and Government/Institutional canteen.
 - iv) Advise to all State Governments and State Milk Federations to use Public Distribution System of State Governments to market surplus milk.
 - v) A Scheme named “Support to State Cooperative Dairy Federation” has been approved to provide working capital loan to State Cooperatives and Federations with a corpus of Rs.300 crore.
- (b) Under Dairy Entrepreneurship Development Scheme, to reduce the interest burden on dairy loan, back-ended capital subsidy up to 25% of the project cost for general category beneficiaries (33.33% for SC, ST category beneficiaries) is provided for, amongst other, setting up of 2 to 10 cattle unit.
- (c)&(d)
- (i) The Government of Gujarat has submitted three projects under “National Programme for Dairy Development (NPDD)” scheme during 2017-18 and 2018-19. The projects have been approved by the Department with the total outlay of Rs.9769.75 lakh with a central share of Rs 5863.01 lakh. An amount of Rs 5416.06 lakh has been released under these projects.
 - (ii) Under Rashtriya Gokul Mission, projects have been approved with a total outlay of Rs. 10657.91 lakh and an amount of Rs. 1152.42 lakh has been released to the State of Gujarat.
- (e) Under Dairy Processing and Infrastructure Development Fund (DIDF) with an outlay of Rs 10,881 crore, there is a provision for setting up of manufacturing facilities for Value added Products across the country. For this purpose, loan is provided to eligible end borrowers namely, Milk Unions, State Dairy Federations, Multi-State Milk Cooperatives, Milk Producer Companies and NDDDB subsidiaries at interest rate of 6.5% p.a. Components funded under the scheme are (i) Modernization& creation of - milk processing facilities and manufacturing facilities for Value added Products; (ii) Creation of village level chilling infrastructure; and, (iii) Setting up of electronic milk testing equipment.
